NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/2016

NAME OF THE PETITIONER(S) : R. Krishnamurthy

NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION

: 397/398

S.No	Name (in Capital)	Represented by	Signature
1)	Hr. Abishek Ramon for Hr. Cibi Vishmul	Counsel for the Pelihian	Chell Roman

S. Manjuladin, Mar

For R, 221 Cy Sulling

ORDER

Counsel for petitioner present. Representing counsel for R1, 2 & R4 present. Both the counsels stated that the talks for settling the matter has come to a final stage and prayed for time to make submission in regard to the outcome of the settlement. Time is enlarged at request. Put up on 13.02.2018.

-sol -(S VIJAYARAGHAVAN) Member(Technical)

-sel-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)